

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th January, 2023.

No. LJ (B) 69/2012/64—In the interest of public service and in exercise of the powers conferred by sub-section (1) and (4) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Abhinav Kumar Singh, IAS, Sub Divisional Officer (Sadar) as the Executive Magistrate within East Jaintia Hills District and shall be the Sub- Divisional Magistrate.

No. LJ (B) 69/2012/64 – A - In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrates within East Jaintia Hills District –

1. Shri. J. Shylla, MCS, Additional Deputy Commissioner.
2. Shri. G. Warjri, MCS, Additional Deputy Commissioner.
3. Smti. D.D. Syngai, MCS, Additional Deputy Commissioner.
4. Shri. A. Nongbri, MCS, Additional Deputy Commissioner.

No. LJ (B) 69/2012/64 – B - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrate within East Jaintia Hills District –

1. Shri. B. Raja Brahma, MCS, Assistant Commissioner.
2. Smt. F. Wann, MCS, Assistant Commissioner.

This notification shall come into immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 69/2012/64-C
Copy forwarded to:-

Dated Shillong, the 30th January, 2023

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/ Magistrial.2/Enquiry/2023/4, dated 23.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department